SHRI M.S. GURUPADASWAMY: Earlier it was under OGL. It was brought under channelising only last year. I do not want to go into the question as to why it was brought under channelising. I do not want to do that. I do not want to question the *bona fides* of the previous Government. They brought it under channelising. They should have kept it under OGL.

SHRI JAGESH DESAI: It appears that you want to go in for privatisation.

REG. CERTAIN MATTERS RAISED BY MEMBERS

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Now Mr. Nitish Kumar, Minister of State for Agriculture, will make the *suo moto* statement.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, Mr. Ahluwalia wants to make a point. Mr. Ahluwalia wants to know who is the Governor of Punjab.

श्री सुरेन्द्र जीत सिंह ग्रहलुवालिया: (बिहार) : मैंने ग्रंभी सवाल उठाया था कि पंजाब का गवर्नर कौन है । यह मैं सरकार से जानना चाहता हूं क्योंकि ग्राज के प्रखबार में ... (व्यवधान)... पंजाब में लॉ एण्ड ग्रार्डर दिन-प्रतिदिन गिरता जा रहा है । मैं प्रापके माध्यम से सरकार से जानना चाहता हूं कि ग्राज सुबह के ग्रखबारों में छपा है कि पी.के. कौल मुखर्जी की जगह गवर्नर बनकर जा रहे हैं। ... (व्यवधान)... कौन हैं?

... (व्यवधान)...

SHRI V. NARAYANASAMY (Pondicherry): We came to know through the press that the Governor of Punjab has been changed.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालियाः हम जानना चाहते हैं कि पंजाब का गवर्नर क्लैन है ?

डा. रत्नाकर पाण्डेय (उत्तर प्रदेश): पी.के. कौल गवर्नर हो गए हैं? कौन गवर्नर हैं?

SHRI V. NARAYANASAMY:

The House is in session. The Government is not disclosing any infor-mation to the Members. This is a very serious matter. It shows the inefficiency of this Government that we come to know of the change through the press.

{Interruptions')

SHRI S.S. AHLUWALIA: We want to know: Who is the Governor of Punjab.

SHRI V. NARAYANASAMY: We want to know whether the Governor has been appointed or not. The Government should react. I want the Leader of the House to react. Punjab is a Centrally-ruled State. Therefore, we want to know through Parliament. *{Interruptions}* Who is the Governor of Punjab, Mr. P.K. Kaul or Mr. Nirmal Mukharji? Sir, you direct the Leader of the House to react.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I cannot ask anybody to reply.

SHRI V. NARAYANASAMY: If he is not answering, let the Home Minister come and reply.

SHRI JAGESH DESAI (Maharashtra): Sir, price rise should be taken up. *(Interruptions)*

SHRI V. NARAYANASAMY: Let the Home Minister come and tell who is the Governor of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): The Government has taken note of it. You cannot force the Government to reply. *[Interruptions]* No, please, you cannot force the Government to reply. The Chair cannot direct the Government.

{Interruptions)

SHRI JAGESH DESAI : Sir, price rise should be taken up first.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : First you ask your colleagues to sit down.

{Interruptions)

SHRI S.S. AHLUWALIA: There is total confusion. Who is the Governor of Punjab?

{Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): This is enough. Please take your seats. Now, if you continue to speak, I will ask that nothing should be recorded. *(Interruptions)* Nothing will go on record.

SHRI S.S. AHLUWALIA:***

SHRI V. NARAYANASAMY:

• उपसभाष्ट्यक्ष (श्री भुवनेश चतुर्वेही) : मैंने किसी को बोलने के लिए नहीं कहा, ये सब विना इजाजत बोल रहे हैं। We cannot direct the Government to reply. You have raised your point. It is for the Government to respond or not. (Interruptions) Yes, Mr. Minister.

SHRI S.S. AHLUWALIA: There is total confusion.

SHRI V. NARAYANASAMY: Let the Home Minister come and inform the House as to who is the Governor of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : Hon'ble Members, I would request everybody to sit down. Now, I am prepared to give half-aminute each

***Not recorded.

Otherwise, if you all speak together, at the same time, nothing will go on record. I am prepared to hear all, but only individually and only for thirty seconds. (*Interruptions*) Now, Shri Jagesh Desai please.

SHRI JAGESH DESAI: Mr. Vice-Chairman, Sir, my point is.... (Interruptions)

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I am on a point of order. (Interruptions)

SHRI MENTAY PADMANA-BHAM: Mr. Vice-Chairman, Sir, I am on a point of order. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Mr. Jagesh Desai, kindly sit down. He is on a point of order. I will first dispose of his point of order in half-a-minute and then I will call you. (Interruptions)

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Sir, my point of order is this This morn-ing, when the demand was made, the Minister of Parliamentary Affaire and everybody else- present in the House agreed to take up these two items after the regular Business. One is prion rise and the other is in regard to the cyclone in Andhra Pradesh. Why don't you take up these things first? If there is any other matter, (Interruptions) My point is we should we go by the deci-siontake earlier. If there is any other matter, it can be taken up later on. (Interruptions) We are not at all objecting to other things bieng taken up. What I want to say is that these two things must be taken up first, as was decided earlier. (Interruptions)

DR. RATNAKAR PANDEY: Don't challenge the Chair.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Nobody is challenging the Chair. I request everybody to co-operate with [Sh. Bhuvnesh Chaturvedi] mein running the House. (*Interruptions*) I am equally concerned that the price rise and the cyclone issues should be taken up. (*Interruptions*)

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Sir, we have been waiting for this statement since 23rd May when it should have come up. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): heer will get the reply. If you do not bear me, what can I do ? (*Interruptions*)

DR. G. VIJAYA MOHAN RED-DY: Unnoessarily, certain other subjects are being brought in. (*Interruptions*)

THE VICE CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I allowed him also. (Interruptions)

SHRI MENTAY PADMANA-BHAM: We should take up first price rise and cyclone and then any other subject.

VICE-CHAIRMAN (SHRI THE BHUVNESH CHATURVEDI): Please sit down. Your point of order is over now. (Interruptions) I understand your concerned. You are Unnecessarily consuming time. By this time I would have disposed of your point of order. (Interruptions) Mr. Narayansamy, please sit down. Otherwise I will not call you. (Interruptions) There is no point in getting excited. As I said, I am prepared to allow half-a-minute each and then we should proceed with the Business. (Interruptions) Nobody is prepared to here me. This is the difficulty. Mr. Jagesh Desai please. (Interrup-tions)

SHRI JAGESH DESAI: Sir, you gave me time to speak. Then, I gave the floor to them. But when I stand to speak.....

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) Don't reply to them. You make your point. You are not supposed to reply to anybody. You make your point.

SHRI JAGESH DESAI: It was decided that after the Constitution Amendment Bill price rise and Andhra cyclone will be taken up. Price rise should be taken up first. We are worried about Andhra cyclone but price rise has been mounting and this House should show anxiety to the whole country that we are concerned about this.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That is all. It has been recorded. (*Interruptions*). You do not reply. You are not supposed to reply. I will reply to that. (*Interruptions*). We will have both.

SHRI V. NARAYANASAMY: You agreed that you will give me 30 seconds.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): I have not allowed you because you got up to speak without permission. You should behave in a more responsible way. I will give you time but not before Sardarji has spoken. (*Interruptions*). If you continue like this, I will not allow you.

श्री सुरेन्द्र जीत सिंह झहसुवालिया : सर, मैं कुछ देर पहले भी यह मुद्दा उठा चुका हूं कि पंजाब जल चुका है, पंजाब की हालत खराब है । इस सरकार ने ग्राने के बाद वहां नया गवर्नर भेजा ग्रौर धभी ग्राज सुबह सब प्रखबारों में छपा है कि कल रात सरकार ने फैसला किया कि निर्मल मुखर्जी को हटाकर वहां पी. के. कौल को गवर्नर बनाकर भेजा जा रहा है । पंजाब से मेरी टेलीफोन पर बात हुई है, वहां लोग कन्फयूज्ड हैं । ग्रमी तक मुझे खबर मिली है कि पी. के. कौल ने उनकी ग्रॉफर को रिपयज 177 Re. Certain matters

कर दिया है और उसने कहा है कि मैं गवनेर बनकर नहीं जाऊंगा और रिप्यूज होने के कारण एक आइसिंज वहां पर हो गया है । याज के अंदर अगर यह वहां पर गवनेर नहीं भेजते हैं, आज रात तक तो डी॰ जी॰ पी॰ पुलिस, पंजाब या चीफ सैकेटरी को गवर्नर कोई आदेग देता है तो आदेश पालन करने के लिए वे तैयार नहीं हैं क्योंकि लोरों के मन में यह कन्फ्यूजन हो गया है कि यह वहां का गवर्नर नहीं है ... (क्यवधान)...

उपसभाष्यका (श्री भुवनेश चतुर्वेदी)ः बस् । यात खत्म हो गई ग्रापकी ।

श्वो सुरेन्द्र कीत सिंह अन्द्रसुवः स्विथाः 'मैं आपके माध्यम से सरकार से यह जानना चाहता हू कि वहां का गवर्नर कौन है--गी०के० कौल, निर्मल मुखर्जी था जो अखबारों में रोज छपता है, मशवन्त सिन्हा?

बूंकि पालियामेंट झॉन है, अगर ऐसे भहम मुद्दे पर इन्होंने फैसला किया था तो पालियामेंट को बलाना जरूरी था।

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, I have two privileges. (*Interruptions*).

THE VICE-CHAIRMAN (SHRI BHUVENESH CHATUR-VEDI): You are in my heart.

SHRI SANTOSH BAGRODIA: I had given a privilege motion because Dandavateji had given a wrong information on the floor of the House. What happened to that? The Deputy Chairman had said that some reply will come to us today. (*Interruptions*). Mr. Vice-Chairman, can you listen to me? I know you are extraordinarily powerful to listen from all sides.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Not powerful, alert.

SHRI SANTOSH BAGRODIA: I want a reply to that. The second point is, as he has said, I requested the Home Minister some 20 days back that I want to visit Punjab and Chandigarh. I wanted to know whether I could go to Punjab and Chandigarh in view of the present situation. It is about 15 to 20 days but I have not received any reply. I would like *to* know whether I should go there.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Yes, Panditji. Half a minute.

डा॰ रस्ताकर पाण्डेय : माननीय उप-सभाध्यक्ष जी, संघ लोक सेवा मायौग में सतीक्ष चन्द्रा कमेटी बैठी थी और 30 सितम्बर को इसे ग्रपनी रिपोर्ट देनी थी कि जो परीक्षाए पब्लिक सर्विस कनीक्षन लेता है, व भारतीय भाषण्ठों में छे, लेकिन उसी समय चुनाव आ गए । उसके बाद वर्शमान गृह मझी जी से हम लोग मिले और उनके प्रबल्न से भीर हम लोग मिले और उनके प्रबल्न से भीर हम लोगों के व देश के नौजवानों के ग्रान्दोलन से भारतीय भाषामों ... (व्यवधान)...

महोदय, भारतीय मावामों में परीक्षा लेने के लिये सतीम चत्द्वा कमेंटी ने मरानी रिपोर्ट 15 मईको दे दी परन्तु जब पब्लिक कमीमन से जानकारी भांसी गई कि कब इसको लागू कर रहे हैं तो उन्होंने कहा कि बह प्री रिपोर्ट है। मेरेरी मांग है कि इस रिपोर्ट को पब्लिक किया जाए और सरकार से माग्रह कर्सना कि इसको जरुवी से जल्दी लागू किया जाए ताकि को ब्यक्ति जिस भाषा में यूनियन पब्लिक संविस क्रमीमन की परीक्षा देना चा, उसमें देसके।

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : Yes, Mr. Narayanasamy. I am allowing so that the House could function in a normal way.

SHRI V. NARAYANASAMY Thank you for giving me an opportunity. Sir, Punjab is burniug today.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDT) That he has already said. SHRI V. NARAYANASAMY: Everyday there are murders and killings by terrorists. *(Interruptions)* I am coming to the point. Today in the news papers I saw that Shri Nirmal Mukarji, the Governor of Punjab... *(Interruptions)* I want to explain the same point. I am on the same point which Sardarji had raised. Sir, Mr. Ahluwalia has said that...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): You join him, that's all.

SHRI V. NARAYANASAMY: Sir, Mr. Nirmal Mukarji has been changed and the Cabinet has approved Mr. B.K. Kaul as the new Governor of Punjab. But my information is that today there is no Governor, officially, in Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): You are only repeating what he has already said. Please don't repeat.

SHRI V. NARAYANASAMY: Sir, I am not repeating.

THE VICE-CHAIRMAN: (SHRI BHUVNESH CHATUR-VEDI): You are repeating.

SHRI V. NARAYANASAMY: I am putting the question, Sir. I want to know whether the Governor is changed and a new Governor has taken over. I want the Government to react on that now. Either the Home Minister or the Leader of the House should tell us ... (Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI) Now, nothing will go on record Dr. Abrar Ahmed Khan.

डा॰ ग्रवरार ग्रहमब खान (राजस्थान): उपसभाध्यक्ष महोदय, राजस्थान में सवाई माघोपुर की सीमेंट फैक्टरी लंबे समय से डंट पडी हई है । महोदय, यह बड़ा ही संवेदनशील मामला है। वहां के 5000 अभिक और 25,000 घर के आदमी बेरोजगार हैं जिनके पास खाने-पीने के लिए रोटी तक नहीं है, न पहनने के लिए कपड़ा है... (स्थवधान)... वहां कोई चीज उपलब्ध नहीं है... (स्थवधान)... भें सरकार से आग्रह करता हूं कि वह इस दिशा में उ चित क्षदम उठाए ।

SHRI HARVENDRA SINGH HANSPAL (Punjab): Mr. Vice-Chairman ..

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): No, you have come just now. You cannot get up.

SHRI SOMPAL (Uttar Pradesh): Sir.. .(Interruptions)...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Mr. Gopalsamy. .(*Inter-ruptions*) .. After him I will request the Minister.. .(*Interruptions*).. .No, please. I have called him. I have not permitted you. ...(*Interruptions*) ... He doesn't require your recommendation.

SHRI V. GOPALSAMY: Sir, my esteemed colleagues have raised an issue and it is a very serious issue. What has appeared in the newspapers today, is, who is the Governor of Punjab?

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Are you replying to them?

SHRI V. GOPALSAMY: Yes, Sir. It is a very serious issue, please. We should rise above party considerations. They have raised a valid point. Another report has also appeared that the Leader of the Opposition is going to be removed. That has also appeared in the papers. That is why we are very much interested to know as to who is the Leader of the Opposition. 181

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): That is all? (Interruptions)

Re. Certain matters

SHRI H. HANUMANTHAPPA (Karnataka): Mr. Vice-Chairman, Sir...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): No, I have not allowed you.

SHRI H. HANUMANTHAPPA: When such things can be allowed ...

PROF. CHANDRESH P. THA-KUR (Bihar): Sir, point of order.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): When he raises point of order, I cannot disallow him also.

PROF. CHANDRESH P. THAKUR: Thank you, Sir.. . (Interruptions)..

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI) : My predecessor has raised a point of order.. .(Interruptions)...

PROF. CHANDRESH P. THAKUR: Mr. Vice-Chairman... (*Interruptions*)...

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): He is also on a point of order.

उनका पहले से प्वाइंट ग्रॉफ मार्डर है।

उपसमाध्यक्ष (श्री भुवनेश चतुर्वेदी): मालवीय जी, ग्राप बैठ जाइए... (व्यवधान) ग्राप उनकी तरफ कौस मत करिए नहीं तो प्रापका ग्राऊट ग्रॉफ ग्राईर हो जाएगा ।

PROF. CHANDRESH P. THAKUR: Mr. Vice-Chairman, Mr. Gopalsamy is a senior Member of the House. He is a seasoned parliamentarian. THE VICE-CHAIRMAN (SHRI BHUNESH CHATURVEDI) What is your point of order?

PROF. CHANDRESH P. THAKUR: The point of order is that the question with regard to Punjab is a national issue. It relates to the governance of the country and a decision or lack of it by the Government. To convert that into a comparable thing to resigning or not of the Leader of the Opposition is trivialising the national issue-(Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): Let him reply. They will not go on record. (*Interruptions*).*

SHRI S. S. AHLUWALIA: According to Mr. Mahender Tikait, Shri Devi Lal is Prime Minister-I want to know who is the Prime Minister of this country.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): I allowed you on the assurance that you would not speak further. Now I will have to say that nothing will go on record, whatever you are saying. (Interruptions)

Now the Minister, please. Nothing else please. The Minister is making his statement. (*Interruptions*)

SHRI JAGESH DESAI: Sir,..

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI). Whatever you say no. I have asked the Minister.

SHRI JAGESH DESAI: I walk out in protest. (Interruptions)

*Not recorded.

183 Situation arising out of THE VICE-CHAIRMAN

(SHRI BHUVNESH CHATUR-VEDI): You may go.

[At this stage, the hon. Member left the Chamber]

SHRI GOPALSINH G. SOLANKI (Gujarat): Sir...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATUR-VEDI): I have not allowed you. Nothing will go on record, what-.ever he says.

STATEMENT BY MINISTER—

Situation arising out of the Cyclonic storm in the Bay of Bengal and relief measures undertaken by the Central and State Governments of Andhra Pradesh, Tamil Nadu and Union Territory of Pondicherry.

कृषि मंतालय में कृषि मौर सहकारिता 'विभाग में राज्य मंत्री (श्री नितिश कुमार): महोदय, मेरे साथी श्री उपेन्द्र नाथ वर्मा ग्रांझ प्रदेश में ग्राये समुद्री तूफान से उत्पान्त स्थिति के बारे में दिनांक 10.5.1990 को संसद को प्रवगत करा दिया था। ग्रंब कुछ ग्रीर ब्यौरा उपलब्ध हो चुका है, ग्रत: मैं सदन की ग्रनुमति से मभी तक हुई क्षति ग्रौर किए गए राहत उपायों के संबंध में ग्रदातन स्थिति के बारे में एक वक्तव्य देना चाहता हूं।

जैसा कि माननीय सदस्यों को पता ही है कि तेज हवा के साथ-साथ भीषण समुद्री तूफान 9 मई, 1990 को कृष्णा नदी (मचलीपटनम् के दक्षिण में) के पास 1 बक्षिण ग्रांघा प्रदेश के तट को पार कर गया था । इसके साथ लगभग 200 से 240 कि० मी० घंटा की रफ्तार से तेज 1 हवाएं चली तथा समुद्र में 5 से 6 मीटर की ऊंचाई की लहरें तट से टकराई। इसके 1 फलस्वरूप उत्तरी तमिलनाडु ग्रांघा प्रदेश के तटीय क्षेत्र, उड़ीसा के तटीय क्षेत्र के

IRMAN कुंछ स्थानों तथा पश्चिम बगाल केंएक CHATUR- या दो स्थानों एवं तिपुरा में भारी वर्षा से लेकर ब्राधिक भारी वर्षारिकार्ड की गई।

> प्रांध प्रदेश के सभी तटीय जिलों में इस समुद्री तूफान से सबसे अधिक प्रभाव पड़ा। कृष्णा और गुंटुर जिले बुरीतरह से इसकी चपेट में ग्राये। इसके अतिरिक्त ग्रन्थ प्रभावित जिले पश्चिम गोदःवरी, पूर्वी गोदावरी, प्रकासम्, विशाखापटनम, विजियानगरम श्री काक्षुलम और नेल्लौर है। कम प्रभावित अन्य जिले खम्माम, महबूबनगर वारंगल, नालगीडा और जिल्तूर हैं। इन जिलों के कुछ भाग बाढ़ और जिण वर्षों के कारण जलमग्न हो गये थे। समुद्री तूफान का प्रभाव तमिलताडु राज्य ग्रीर केन्द्र शासित प्रदेश पांडिचेरी में भी कुछ जगहों पर महसूस किया गया, हालांकि यह प्रभाव गंभीर रूप से नहीं पड़ा।

bra Pradesh, आंध्र प्रदेश सरकार से 22 मई, Territory of 1990 की स्थिति के अनुसार जन-जीवन और सम्पत्ति को हुईक्षति के संबंध में प्राप्त ताजा रिपोर्ट के अनुसार स्थिति इस प्रकार हैं:---

	प्रमावित जिले	14
	प्रभावित जनसंख्या 🖉	107.07 लाख
З.	प्रभावित गांव	5.717
	जनजीवन की हानि	976
5.	पशुम्रों की हानि	22,184
6.	भेड़ँ/बकरियों की	
	मृत्यु	42,950
	कुक्कुटों की मृत्यु	36.98 लॉख
8.	बत्तखों की मृत्यु	6,274
9.	क्षतिरस्त मकान	9.19 लाख
		4.79 लाख
		ग्रांशिक रूप से तथा
		4. 40 लाख पूरी
		तरह से)
	व्यक्तियों को संख्या	. ,
	जिनसे स्थान खाली	
	करवाया गेया	6. 57 लाख
11.	ग्रायोजित राह त	
	कैम्प	1 535
2.	कृषि तथा ग्रन्थ सार्व-	
	जनिक सेवाश्रों को	
	पहुंची क्षति	792. 78 करोड़
	-	रुपये